is estimated that in the first twelve months of operation of the Bombay Tokyo service, there will not be any net income, *i.e.* surplus over the total onerating cost (Rs. 63 lakhs per annum). There may even be a deficit of about Rs. 7 to Bs. 8 lakhs. This is Invariably the case during the process of building up traffic on a new route. Thereafter, it is estimated that the airline will gradually break even and *how a small profit on this service.

CORRUPTION AND BRIBERY CASES ON THE RAILWAYS

- 184. MOULANA M. FARUQI: Will the Minister for RAILWAYS be pleased to state:
- (a) the number of cases of corruption and bribery on -the Railways which were brought to light during the year 1954-55 and so far in 1955-56:
- (b) the number of persons who were (i) convicted, and (ii) acquitted during the above period; and
- (c) the amount realised from such offenders as penalty during the same period?

THE DEPUTY MINISTER FOB RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) to (c). A statement is attached herewith. [See Appendix X, Annexure No. 62.]

TRAFFIC SURVEY ON THE RAILWAYS

- 185. DR. RAGHUBIR SINH: Will the Minister for RAILWAYS be pleased to state:
- (a) whether any Traffic survey has been undertaken on any of the important trains in the different zones of the Indian Railways;
- (b) if so, what important data has been collected therefrom as regards the scales of accommodation to be provided in the various classes on those trains so as to provide maximum convenience to the travelling public; and
- (c) the time by which it is proposed to carry out the necessary adjust-

ments in the scales of accommodation as indicated by the traffic survey?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V ALAGESAN): (a) A census of passengers travelling *on* all important trains at selected stations is taken periodically by all Railways.

- (b) The data collected during such census are, in respect of each train covered by the census;
 - (i) the accommodation provided and
 - (ii) the actual number of passengers travelling in each class.
- (c) The adjustments feasible with the available resources are carried out. Others involving use of addition al carriages and locomotives and increased sectional capacity on cer tain stations, will be made when these resources improve. It is not possible, however, to indicate at present a definite date by which all the necessary adjustments will be completed.

AIR TRANSPORT AGREEMENTS

- 186. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:
- (a) the number of air transport agreements entered into between India and foreign countries so far In the current year and the names of those countries with which such agreements were entered into; and
- (b) whether negotiations for air transport agreements with any foreign countries are going on; if so, with which countries?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) During the current year, India has so far concluded an air transport agreement with only one country, namely, Iraq. Draft agreements were initialled with Thailand on the 5th April 1952, with Iran on the 7th May 1952, and with Japan 01. the 2nd April 1955. The agreements